

**CENTRAL BOARD OF DIRECT TAXES**

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NEW DELHI, THE 15th April, 1976

**NOTIFICATION**  
**(INCOME-TAX)**

NO. 12-897 P.S. 187/2/74-IT(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1951 (43 of 1951), the Central Board of Direct Taxes hereby makes the following amendments to the Notification No. 679 (P.No. 187/2/74-IT(AI)) dated 20th July, 1974 as amended from time to time.

Existing entries under columns 1, 2 and 3 against serial No. 14A shall be substituted by the following entries:-

Commissioner of Income-tax	Head Quarters	Jurisdiction
1	2	3
Lucknow-II	Lucknow	1. Allahabad 2. Special Circle, Allahabad 3. Survey Circle, Allahabad 4. Azamgarh 5. Bahraich 6. Ballia 7. Basti 8. Barabanki 9. Deoria 10. Faizabad 11. Gonda 12. Gorakhpur 13. Survey Circle, Gorakhpur 14. Jaunpur 15. Salary Circle, Lucknow 16. Mirzapur 17. Rae Bareilly 18. Sultanpur 19. Circle-I, Varanasi 20. Circle-II, Varanasi 21. Survey Circle, Varanasi.

This notification shall take effect from 15th April, 1976.

Sd/-

(T.P. JHULJHUTWALA)

SECRETARY, CENTRAL BOARD OF DIRECT TAXES

To

The Manager,  
Govt. of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden)

New Delhi